

(9)

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/155/2016  
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others  
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gautham Kumar  
Athiban Vijay A.K

counsel for  
Petitioners.

*[Signature]*

**ORDER**

Shri A K Athiban Vijay, counsel for petitioners present and prayed time for submitting arguments. Counsel for R2 absent. Counsel for petitioner is directed to inform the counsel for respondents to submit final arguments on the next date of hearing, failing which the matter will be decided on the merits. Put up on **04.11.2016 at 10.30 A.M.**

*[Signature]*  
(Ch.Mohd.Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K Anantha Padmanabha Swamy)  
Member (Judicial)